

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.194/241/HDB/2020
NAME OF THE COMPANY	Anu Pharma Pvt & 11 Others
NAME OF THE PETITIONER(S)	Mr.Narayana Rao Prathivada
NAME OF THE RESPONDENT(S)	Anu Pharma Pvt & 11 Others
UNDER SECTION	241

ORDER

Present: Ld. Proxy Counsel Mr. Ch. Srinivasulu for the Petitioner.

Ld. Counsel Mr. Mastan Vali for the Respondents No.1 to 5 & 8.

Ld. Counsel for the Petitioner prays for an adjournment. Prayer is allowed.

Matter is adjourned to 04.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)